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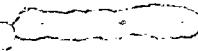
CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO. 1273 of 1998

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 5th day of November, 1999

Anjali, B/o Sh. Hari Kishan,
Raj Nagar, Safdarjang Staff Quarter,
No. 178, New Delhi. - Applicant

(By Advocate - Shri U.Srivastava) 

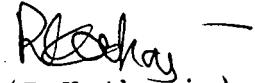
Versus

Union of India through
the Medical Superintendent,
Sufdarjang Hospital,
New Delhi-16 - Respondent

(By Advocate Shri S.M.Arif with Shri R.P.Agarwal)

O R D E R (Oral)

The learned counsel for the applicant seeks
permission to withdraw the OA with liberty to
pursue the matter with the respondents. Accordingly,
the OA is dismissed as withdrawn with the aforesaid
liberty. No costs.


(R.K.Ahooja)
Member(A)

/rao/